

ORD. LIST, 7.12.17 DRAFT K. CHAND

IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT –III, NEW DELHI.

Item No. 101

(IB)-361/ND/2017

In the matter of:

M/s. Chandra Bhandari & Ors.

...Applicant.

v.

M/s. Unitech Ltd.

...Respondent

**SECTION:** Under Section 7 IBC .

**Order delivered on 07.12.2017**

**Coram:**

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

For the Petitioner  
Respondent

Mr. P. Chitanyashil.

**ORDER**

Learned counsel for the petitioner seeks for short adjournment. Request allowed. Let the matter be posted on 22<sup>nd</sup> December, 2017

  
(R.VARADHARAJAN)  
MEMBER(JUDICIAL)

\*KCS\*